

Annexure 1
M/S MICRO STOCK HOLDING PRIVATE LIMITED (In Liquidation) (CIN: U65923DL2010PTC197855)
Date of Commencement of Liquidation:-04.03.2024
List of Creditors as on 19. 04. 2024
List of Secured financial creditors (financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	CFM Asset reconstruction Private Limited	N.A.	24,38,88,89,613	24,00,32,30,396	Corporate Guarantee and pledge of shares of Action Ispat & Power Private Limited	-	24,00,32,30,396	NO	97.56%	-	-	38,56,59,217	-	a) Punjab National Bank has assigned the debt of Rs. 3,24,12,16,167/- in favor of M/s. CFM Asset Reconstruction Private Limited vide assignment agreement dated 23.08.2023. , b) w.r.t. claim filed by M/s. CFM Asset Reconstruction Private Limited, Expenses post-acquisition of debt rejected and interest restricted to CIRP commencement date of principal borrower i.e. 23.03.2022
		0	24,38,88,89,612.68	24,00,32,30,396.00		-	-	-	97.56%	-	-	38,56,59,216.68	-	

Note : No claim filed by M/s. CFM Asset Reconstruction Private Limited till date, this claim is being collated under regulation 30 of IBBI (Liquidation Process) Regulations, 2016.